BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.158/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Shail Kumari Devi & Ors		
		-Versus-		
		Chatturam Horilram Pvt.Ltd & Ors		
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LETTERS)			
1	SHAUNAK MITR	A 7 .		^
2 SANJAY JAHNJHUNNALA (for Petitioners				
2. SANJAY JANNJHUNNALA (for Petitioners				
2. SANJAY JAHUNTHUNNALA J FOS PELLILIONERS 6/10/17				
		S		
3. ANUPAM DASADHIKARI - FOR REP 3+4				Aparullika-
6/10/13				
U. PRABIR K. IMUKHERSEE.				
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4.	DIPANJA	N ROY.	Colonia	1 1 0 -
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6.	NIDWAL	YA DASGUPTA.	\ - R-9.	
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ORDER

Ld. Counsels for the petitioner as also respondent Nos.3,4 and 9 are present.

Matter adjourned due to paucity of time.

Listed on 8th November 2017.

(Jinan K.K.)
Member (J)

(Vijai Pratap Singh) Member (J)

5d/-